

[Shri C. M. Poonacha]

sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1967-68.
- (2) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1633/69].

SHRI D. N. PATODIA (Jalore) : Let us have a discussion on this item.

MR. SPEAKER ; No, no.

Report of Enquiry Committee on Film Censorship—Summary of Conclusion (Hindi)

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy of the Summary of Conclusions contained in the Report of Enquiry Committee on Film Censorship (Hindi version). [Placed in Library. See No. LT—1634/69].

श्री प्रकाशबीर शास्त्री (हापुड़) : अध्यक्ष महोदय, अभी श्री सत्य नारायण सिंह के नाम से जो पेपर टेबल पर रक्खा गया है, उस पर मैं कोई आपत्ति नहीं करता। मंत्री या उनके कोई सहयोगी आप की आज्ञा से कोई पेपर रख सकते हैं लेकिन जो बात मैं विशेष रूप से कहना चाहता हूँ वह यह कि फिल्म सेंसर बोर्ड को जो रिपोर्ट है उस का क्या अभिप्राय है, वह अंग्रेजी में तो ज्यों का त्यों भ्राई है। लेकिन जो हिन्दी अनुवाद है वह केवल संक्षिप्त संस्करण भ्राम्य है। हिन्दी के राज भाषा स्वीकार हो जाने के बाद हिन्दी के साथ इस प्रकार का दुर्व्यवहार चल रहा है। आप सरकार को निर्देश दें कि जब यह मंत्रालय इस प्रकार के निर्देश दे चुका

है कि दोनों भाषाओं में रिपोर्टें आनी चाहियें, तब वैसा किया जाना चाहिये। गजेन्द्रगडकर कमीशन की रिपोर्ट के सम्बन्ध में भी ऐसा ही हुआ कि केवल अंग्रेजी में रिपोर्टें भ्राई। जब यह मन्त्रालय का निर्देश है रिपोर्टें हिन्दी में भी आयें तो उन को आना चाहिये।

श्री धोलू प्रसाद (बांसगाँव) : बनारस हिन्दू युनिवर्सिटी की रिपोर्ट भी अंग्रेजी में ही भ्राई है।

Notification under Essential Committees Act.

SHRI BHANU PRAKASH SINGH : On behalf of Shri Raghunatha Reddy, I beg to lay on the Table a copy of Notification No. S. O. 3011 (English version) and S. O. 3012 (Hindi version) published in Gazette of India dated the 26th July, 1969, under section 12A of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—1635/69].

ESTIMATES COMMITTEE

Minutes

SHRI THIRUMALA RAO (Kakinada) : I beg to lay on the Table the Minutes of the sittings of the Estimates Committee relating to :—

- (1) Eighty-seventh Report on the Ministry of Foreign Trade and Supply-Import of Wool, Nylon, Woollen Yarn and other Woollen Products for the Woollen Textile Industry and its allocation to the various units since October, 1962.
- (2) Eighty-eighth Report on the Publications of Selected Ministries of the Government of India.
- (3) Ninetieth Report on the Ministry of Tourism and Civil Aviation—Department of Tourism.
- (4) General Matters pertaining to Estimates Committee (1968-69).